

Mr. Santosh Kumar, Adv.
Mr. Pranav Kumar, Adv.
Ms. Renuka, Adv.
Ms. Sadhana Sandhu, Adv.
Mr. Raj Bahadur Yadav, Adv.
Mr. Sanjay Kumar Pathak, Adv.
Mr. Ishwar Singh, Adv.
Mr. M.K. Maroria, Adv.
Mr. G.S. Makker, Adv.
For CPCB Mr. Vijay Panjwani, Adv.
Ms. A. Subhashini, Adv.

3

Mr. Arvind Minocha, Adv.
Mr. Amlan Kumar Ghosh, Adv.
State of Rajasthan Mr. S.S. Shamsbery, AAG
Mr. Amit Sharma, Adv.
Mr. Prateek Yadav, Adv.
Mr. Ankit Raj, Adv.
Mr. Milind Kumar, Adv.
Mr. Aruneshwar Gupta, Adv.
State of Punjab Mr. Saurabh Ajay Gupta, AAG
Mr. Nishant Bishnoi, Adv.
Mr. Arun K. Sinha, Adv.
Mr. Ashok Kumar Sil, Adv.
Mr. Anil K. Jha, Adv.
Ms. Bina Gupta, Adv.
Mr. Bharat Sangal, Adv.
Mr. C. S. Srinivasa Rao, Adv.
Mr. Dharam Bir Raj Vohra, Adv.
Mr. D. N. Goburdhan, Adv.
Mr. Devendra Singh, Adv.
Mr. E. C. Agrawala, Adv.
Mr. G. S. Chatterjee, Adv.
Ms. Geetanjali Mohan, Adv.
State of Bihar Mr. Gopal Singh, Adv.
Mr. Manish Kumar, Adv.
Ms. Varsha Poddar, Adv.
Mr. H. K. Puri, Adv.
Ms. Indra Sawhney, Adv.
Ms. J. S. Wad, Adv.
Mr. K. C. Dua, Adv.
Mr. K. K. Mohan, Adv.

4

Ms. Kamini Jaiswal, Adv.
Mr. K. K. Gupta, Adv.
Ms. Laxmi Arvind, Adv.
Mr. Lakshmi Raman Singh, Adv.
Mr. L. K. Pandey, Adv.
Mr. M. C. Dhingra, Adv.
Mr. M. G. Ramachandran, Adv.
Mrs M. Qamaruddin, Adv.
Ms. Madhu Sikri, Adv.
Ms. Madhu Moolchandani, Adv.
Ms. Mridula Ray Bharadwaj, Adv.
M/s Manoj Swarup & Co., Adv.
M/s Mitter & Mitter Co., Adv.
M/s Saharya & Co., Adv.
M/s Fox Mandal & Co., Adv.
Mr. P. K. Chakravarty, Adv.
Mr. Probir Mitra, Adv.
Mr. Praveen Kumar, Adv.
Mr. P. P. Singh, Adv.
State of West Mr. Soumitra G. Chaudhuri, Adv.
Bengal Mr. Parijat Sinha, Adv.
Mr. P. K. Jain, Adv.
For UPPCB Mr. Pradeep Misra, Adv.
Mr. T. Mahipal, Adv.

Mr. Suraj Singh, Adv.
Mr. R. K. Bhatt, Adv.
Mr. R. P. Gupta, Adv.

5

Mr. S. P. Singh, Adv.
Mr. S. L. Aneja, Adv.
Mr. S. K. Dhingra, Adv.
Mr. S. K. Sinha, Adv.
Mr. S. C. Patel, Adv.
Mr. Sudhir Kumar Gupta, Adv.
Mr. S. K. Verma, Adv.
Mr. Sushil Kumar Jain, Adv.
Mr. Sri Narain Mathur, Adv.
Mr. Surya Kant, Adv.
Mrs Sarla Chandra, Adv.
Mr. S. R. Setia, Adv.
Mr. Shrish Kumar Misra, Adv.
Mr. T. N. Singh, Adv.
Mrs. Urmila Sirur, Adv.
Mr. Vinoo Bhagat, Adv.
Mr. J. M. Khanna, Adv.
Ms. Rekha Pandey, Adv.
Mr. M. T. George, Adv.
Mr. K. R. Sasiprabhu, Adv.
Mr. S. P. Sharma, Adv.
Mr. Irshad Ahmad, Adv.
Mr. A. K. Gupta, Adv.
Ms. S. Janani, Adv.

6

State of U.P. Mr. Vinay Garg, Adv.
Mr. Upendra Mishra, Adv.
Mr. Tanmay Agrawal, Adv.
Mr. Deepam Garg, Adv.
Mr. Uday Singh, Adv.
Mr. Debasis Misra, Adv.
Mr. Arun Aggarwal, Adv.
Mr. Anil Kumar Jha, Adv.
Mr. Abhijit Sengupta, Adv.
Ms. Rachana Srivastava, Adv.
Ms. Monika, Adv.
Mr. Sukrit R. Kapoor, Adv.
Mr. Rajesh Srivastava, Adv.
Mr. S. Chandra Shekhar, Adv.
Mr. Shibashish Misra, Adv.
Mr. Gunnam Venkateswara Rao, Adv.
Mr. Sunil Fernandes, Adv.
Ms. Astha Sharma, Adv.
Mr. S. D. Goswami, Adv.
Mr. Anip Sachthey, Adv.
Mr. Shreekant N. Terdal, Adv.
Mr. D.S. Mahra, Adv.
Mr. Rudreshwar Singh, Adv.
Mr. Gautam Singh, Adv.
Miss Isha Sigh, Adv.
Miss Snehil Sonam, Adv.
Mr. Samir Ali Khan, Adv.
State of Mr. Mukesh Giri, AAG
Uttarakhand Mr. Ashutosh Kumar Sharma, Adv.
Mr. Bhuvneshwari Pathak Kaushik, Adv.
Mr. Rahul Kaushik, Adv.

7

UPON hearing the counsel the Court made the following

O R D E R

Heard learned counsel for the parties.

The writ petitions are disposed of in terms of the signed order.

Consequent upon the disposal of these petitions, all pending applications filed in these matters stand disposed of.

(Anita Malhotra)
Court Master

(Renuka Sadana)
Assistant Registrar

(Signed order is placed on the file.)